

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

C.P.(I.B) No.76/NCLT/AHM/2020

**Coram: HON'BLE Mr. MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.06.2021**

Name of the Company: Narmada Sagar Agri Seeds Pvt Ltd
V/s
Entire Ceramics Ltd

Section 7 of the Insolvency and Bankruptcy Code.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.
2.

ORDER
(through video conferencing)

Learned counsel, Mr. Wasif S Kadari, appeared on behalf of the Operational Creditor.

Learned counsel, Mr. Harmish K Shah, appeared on behalf of the Corporate Debtor.

On the request of the Learned Lawyers for the both sides, the matter is adjourned to 05.07.2021.

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**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 7th day of June, 2021